

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/300/ (IB)/2017**

**NAME OF THE PETITIONER(S) : EMCO LTD**

**NAME OF THE RESPONDENT(S) : EASWARI ELECTRICALS PVT LTD**

**UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. AMI V. CATARIA  
(7845461422)

COUNSEL FOR PETITIONER



**ORDER**

Counsel for petitioner present. As seen the previous order made by the Adjudicating Authority, the respondent made a proposal for settlement and the petitioner have not agreed to the said proposal and the matter was posted for making submissions. Today there is no representation on behalf of the respondent. Counsel for petitioner is directed to inform the counsel for respondent regarding the next date of hearing. Put up on 04.09.2017 at 10.30 A.M.

*Sd/*

**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**

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